

REVISED (*)

ITEM NO.12

COURT NO.13

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7438/2023

THE CHIEF MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

M/S AD BUREAU ADVERTISING PVT LTD & ANR.

Respondent(s)

(IA No. 228909/2023 - STAY APPLICATION)

WITH

Diary No(s). 20192/2024 (XVII-A)

(IA No.226670/2024-CONDONATION OF DELAY IN FILING and IA No.226675/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226668/2024-STAY APPLICATION and IA No.226678/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 09-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
 HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Viresh B. Saharya, AOR
 Mr. Akshat Agarwal, Adv.
 Mr. Rishabh Mathur, Adv.

Mr. Ashish Wad, Adv.
 Mr. Manoj Wad, Adv.
 Ms. Swati Arya, Adv.
 Ms. Akriti Arya, Adv.
 Mohd. Hadi, Adv.
 For M/S. J S Wad And Co, AOR

For Respondent(s) Respondent-in-person

Mr. Dharav Shah, Adv.
 Mr. Dhawal Desai, Adv.
 Mr. Pranaya Goyal, AOR

UPON hearing the counsel the Court made the following

O R D E R

Heard learned counsel for the appellants and the respondent-in-person at length.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within two days.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR

**(*) Revised as per the directions of the Ld. Registrar (Editorial)
dated 25.03.2025 and the Note of Branch Officer (Editorial)**

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Counsel for the parties

Mr. Viresh B. Saharya, AOR

Mr. Ashish Wad, Adv.
Mr. Manoj Wad, Adv.
Ms. Swati Arya, Adv.
Ms. Akriti Arya, Adv.
Mohd. Hadi, Adv.
M/S. J S Wad And Co, AOR

Respondent-in-person

Mr. Dhawal Desai, Adv.
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